

PROCEEDINGS OF THE HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA

Sub:- High Court Legal Services Committee - Inclusion of
Panel Lawyers - Orders - Issued.

Ref:- Note file orders dated 03-3-2025 of the Hon'ble Chairman,
High Court Legal Services Committee, Hyderabad.

* * *

ORDER ROC.NO. 497 /HCLSC/2025, Date: 06-3-2025

The Hon'ble Chairman, High Court Legal Services Committee, Hyderabad, was pleased to include the names of the following Advocates in the existing Panel Lawyers of High Court Legal Services Committee, as per the Regulation 8 (2) of National Legal Services Authority (Free and Competent Legal Services) Amendment Regulations, 2018.

Sl.No.	Name of the Legal Practitioner/Advocate	Experience/ Standing at the Bar
1.	Sri Yeka Bala Subrahmanyam	32.4 years
2.	Sri G. Ashok Reddy	30 years
3.	Sri Rapolu Bhaskar	26 years
4.	Sri Mohammed Zaki	10 years
5.	Sri Angothu Nehru	9.6 years
6.	Smt.Suthakani Dhanamma	9.6 Years

M. Sauti Vaidhani
SECRETARY 6/3/25


To

All the above said Panel Lawyers